# 1201 Written Answers I RAJYA SABHA ]

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Madras			78
Pondicherry	r		10
Mysore			102
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TRAINS BETWEEN PATNA AND TATANAGAR

164. CHAUDHARY A. MOHAMMAD: Will the Minister of RAILWAYS be pleased to state;

(a) whether Government propose to run some more trains between Patna and Tatanagar; and

(b) if so how many?

THE DEPUTY MINISTER IN THE .MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) No, Sir.

(b) Does not arise.

### TICKET CHECKING PROGRAMME OF MAGISTERIAL SQUADS

165. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) the authority which fixes the ticket checking programmes of the Magisterial Squads on the Northern Railway; and

(b) whether the Railway Board have issued any orders for arranging such programmes?

THE DEPUTY MINISTER m THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) The programmes for ticket checking by Magisterial Squad<sub>s</sub> on the Northern Railway are fixed by the Divisional Commercial Superintendents or the Ticket Checking Officer of the Headquarter<sub>s</sub> Office, in consultation with the Group Ins-• pector attached to the Magisterial Squads.

(b) Yes.

### BUILDING OF TELEGRAPH-CUM-TELE-PHONE EXCHANGE OFFICE AT JAMMU

166. SHRI KRISHAN DUTT; Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

(a) whether it is a fact that the building of the Telegraph-cum.Tele-phone Exchange Office at Jammu is not only exceedingly inadequate to house the working staff there but also is in a deteriorated condition; and

(b) if so, by when Government propose to provide a new building of their own for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAG-AVATI): (a) and (b). The existing building, taken over from the State, is congested and it is proposed to put up a combined telecommunication building, for which action is being taken to prepare plan<sub>s</sub> and estimates.

#### MADHOPUR-KATHUA RAIL LINK

167. SHRI KRISHAN DUTT: Will the Minister o! RAILWAYS be pleased to gtate:

(a) whether it is a fact that the construction work of the rail link between Madhopur and Kathua, especially the railway bridge on the Ravi is not proceeding according to schedule; and

(b) if so, what are the reasons therefor and what special steps Government propose to take to ensure that this new railway line is thrown open to traffic by March 1964?

THE DEPUTY MINISTER IN TOT! MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b) Generally speaking construction work on the Railway line from Madhopur to Kathua is proceeding according to schedule, except the work on Ravi Bridge. The main hold up for the Ravi Bridge is supply of matching steel for girder fabrication. To meet the shortage of indigenous supply, some quantity of steel has been arranged from import. This steel is expected to be received only by about October, 1963, and it is anticipated that girder fabrication can commence only after January 1964. It is there, fore unlikely that this line can be completed before March 1964.

#### DEATH OF WORKER AT KANDLA PORT

1GS. SHRI BHUPESH GUPTA: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

(a) whether there was an accident at the Kandla Port on April 9, resulting in the death of a worker;

(b) if so, whether Che worker remained without medical care till his death; and

(c) whether Government have investigated into the accident?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes. At 11.00 hours on the 9th April, 1963 Shri K. Guru, murthy Yerriah, a Lascar working on duty on the tug "M. T. Valour" re-1 ceived serious injuries to his leg resulting in his death at 17-25 hours the same day.

(b) No. He was brought to the passenger jetty and then sent in the Port ambulance to Gopalpuri Hospital where he was admitted at about 12'20 hours and given treatment by the Port Medical Officer, Kandla Port.

(c) A departmental enquiry into the cause of the accident has been ordered by the Development Commissioner, Kandla Port. A committee consisting of the Traffic Manager, Labour Officer and Law and Estate Officer has been constituted to investigate into the accident and submit a report. The investigation  $i_s$  in progress.

### EXPORT OF STEAM LOCOMOTIVES

169. SHRI S. C. DEB; Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering the programme of increasing the export of steam locomotives; and

(b) if so, what are the steps taken in that direction?

THE DEPUTY MINISTER IN THB MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b). It has not been possible to export any steam locomotive so far, although efforts to do so are being continued.

## ACQUISITION OF LAND FOR ROAD CONS-TRUCTION IN SUKET (HIMACHAL PRA. DESH)

169-A. SHRI SHIVA NAND RAMAUL: Will the Minister of TRANS, PORT AND COMMUNICATIONS be pleased to state;

(a) whether it is a fact that a landlord in Suket, Himachal Pradesh, has been paid Rs. 12,380.00 at the rate of Rs. 2,700,00 per *bigha*, for 4 *bighas* 11 *biswas* of land acquired for road construction;

(b) what is the average assessed rate per *bigha* in that locality according to the revenue records; and

(c) whether such high rates have been given to all the land owners whose lands have  $bee_n$  acquired for Government or public purposes?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) A sum of Rs. 12,380.00 was paid for 4 *bighas* and 11 *biswas*